- (b) if so, the details of agreement/understanding arrived at between the two countries; and
- (c) to what extent this would boost the generation of renewable energy in the country, particularly solar energy?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir. Broad understanding has been reached during visit of U.S. President to India in the month of January, 2015 to emphasize on the critical importance of expanding clean energy research, development, manufacturing and deployment, which increases energy access and reduces greenhouse gas emissions.

- (b) Both the countries intend to expand current partnership and agreed to undertake new initiatives to enhance clean energy cooperation as follows:
 - (i) Set up "Innovative Finance Forum".
 - (ii) Establish "PACESetter Fund" to support innovative clean energy access projects.
 - (iii) Both the countries desired to expand current Partnership to Advance Clean Energy Development (PACE-D).
 - (iv) Renewed commitment to expand Partnership to Advance Clean Energy Research (PACE-R).
- (c) This would help in boosting the generation of renewable energy in the country including solar energy significantly.

Swachch energy

1995. SHRI RAVI PRAKASH VERMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has decided to adopt a new tag line Swachch Energy on the lines of Swachch Bharat;
 - (b) if so, the details thereof;
- (c) whether Government proposes to use the Green Climate Fund to finance renewable energy projects;
- (d) whether the Central Government has sought State Governments' cooperation to make their own State-Centric renewable energy policies; and
 - (e) if so, the response of the State Governments thereon?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) No, Sir.

- (c) The Government of India is in process of setting up National Implementing Entity for Green Climate Fund and thereafter will decide on preparation of projects in various sectors.
- (d) and (e) In the conference of State's Principal Secretaries/Secretaries and the Heads of State Nodal Agencies for Renewable Energy held on 17 December 2014, the states were requested to achieve the Renewable Purchase Obligation in the respective states. The participating States agreed to review the situation.

Plans for massive solar power push

1996. SHRI A.W. RABI BERNARD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has chalked out any plans for massive solar power push to achieve 1,00,000 MW in five years;
 - (b) if so, the details thereof;
- (c) whether the Ministry has joined hands with PWC to prepare a report on the execution of the programme; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Government has a proposal to Scale up Grid Connected Solar Power Projects from 20,000 MW to 1,00,000 MW by 2022 under National Solar Mission (NSM). The plan of action to achieve the target is under preparation.

- (c) and (d) M/s Pricewaterhouse Coopers Pvt. Ltd. has been engaged as a consultant for formulation of solar energy scale up plan. Their role is therefore, limited to the contract with them. Some of the work to be undertaken by M/s PWC are as under:
 - (i) To assess the power scenario of India and analyses the efficacy of on-going initiatives by MNRE.
 - (ii) Bring out a realistic demand projection and capacity addition plan.
 - (iii) Evaluate likelihood of attainment of grid parity.
 - (iv) Analyze the robustness of existing evacuation system to handle the planned capacity addition.